

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

9. I.A. 161/2021
IN
C.P.(IB) -297(MB)/2019

CORAM: SHRI H.P. CHATURVEDI, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.03.2021**

NAME OF THE PARTIES: Axis Bank Ltd.

V/s

Digicable Network India Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing (VC).

Ms. Sharnya Shivraman, counsel appearing for the Axis Bank is present through virtual hearing. No representation from the applicant in I.A. 161/2021. Therefore, the matter be listed before regular bench.

Counsel for the applicant is directed to submit the hard copy of I.A. 161/2021 before this tribunal by next date. List this matter on 26.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)